

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
DEPARTMENT OF TRADE AND TAXES
(POLICY BRANCH)
VYAPAR BAHWAN, I.P. ESTATE, NEW DELHI-110 002

No. F. 7(420)/VAT/Policy/2011/PF/1065-71

Dated : 12/12/13

CIRCULAR No. 29 of 2013-14

Sub: Filing of R.10 block of Form 1 for 2009-10, 2010-11, 2011-12 and 2012-13 and for 2nd quarter return of 2013-14 – extension of period thereof.

In partial modification of Circulars No. 22 dated 06/11/2013, No. 26 dated 20/11/2013 and No. 27 dated 29/11/2013 of 2013-14 and in exercise of the powers conferred under rule 49A of the Delhi Value Added Tax Rules, 2005, I, Prashant Goyal, Commissioner, Value Added Tax, do hereby extend the last date for online filing of return for 2nd quarter of 2013-14, including Block R 10 of CST Return in Form 1 for the year 2009-10, 2010-11, 2011-12 and 2012-13, upto 31st December, 2013. The print/hard copy of the acknowledgement in Form DVAT 56 should also be submitted upto 3rd January, 2014.

The dealers who have filed the second quarter return of 2013-14 in the old format shall file the return in the amended format for the 2nd quarter return by the aforesaid dates.

Rest of the contents of the above referred circulars shall remain the same.



(PRASHANT GOYAL)
Commissioner, VAT

No. F. 7(420)/VAT/Policy/2011/PF/1065-71

Dated : 12/12/13

Copy forwarded for information and necessary action to:

1. All Spl./Addl./Joint Commissioners, Department of Trade and Taxes, GNCT of Delhi, Vyapar Bhawan I.P.Estate, New Delhi-02.
2. Dy. Director (Policy), Department of Trade and Taxes, GNCT of Delhi, Vyapar Bhawan, I.P.Estate, New Delhi-02.
3. Programmer (EDP), Department of Trade and Taxes, GNCT of Delhi, Vyapar Bhawan, I.P.Estate, New Delhi-02 for uploading the circular on the website of the Department.
4. The President/General Secretary, Sales Tax Bar Association (Regd.), Vyapar Bhawan, I.P.Estate, New Delhi-02.
5. All Asstt. Commissioners (VAT)/AVATOs, Department of Trade and Taxes, GNCT of Delhi, Vyapar Bhawan, I.P.Estate, New Delhi-02.
6. PS to the Commissioner, VAT, Department of Trade and Taxes, GNCT of Delhi Vyapar Bhawan, I.P.Estate, New Delhi-02.
7. Guard File.


(VIJAY CHANDNA)
Assistant Commissioner(VAT)/Policy